

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 297 OF 2019 &  
IA NOS. 1276 & 1275 OF 2019**

**Dated : 28<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Jindal India Thermal Power Limited ... Appellant(s)  
Versus  
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Matrugupta Mishra  
Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Arijit Maitra for R-2

**ORDER**

**Admit.**

Issue notice to the Respondents on stay application as well as on the main appeal. Dasti, in addition, is permitted.

List the matter on **01.10.2019**. In the meantime, pleadings may be completed.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkg*

